

(c) if so, whether Government propose to give them alternative jobs, and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SARI RAM NIWAS MIRDHA) : (a) On the basis of the results of the I A S etc. Examination, 1970, seven candidates were allotted to the Tripura Civil Service Class II and one candidate to the Tripura Police Service Class II. No candidate was allotted to any Class I Service of Tripura on the basis of the results of this examination.

(b) The Government of Tripura have intimated that of the seven candidates allotted to the Tripura Civil Service, Class II, one has since been appointed, one has declined the offer of appointment and two have been offered appointment. Regarding the appointment of the remaining three candidates, the matter is under correspondence between the State Government and the Union Public Service Commission and that Government will take appropriate steps after hearing from the Union Public Service Commission.

(c) and (d) Do not arise.

**Civil Service Class II Officers allotted to Union Territories**

6502 SHRI BRENDR SINGH RAO : Will the PRIME MINISTER be pleased to state :

(a) the number of candidates who have been allotted the Civil Service Class II in the Union Territories on the basis of the I A S. etc. examination 1970 ;

(b) how many out of them have been appointed and how many are still to be appointed ; and

(c) the reasons for delay in appointing the remaining candidates ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) . On the basis of the results of the I.A.S. etc Examination, 1970, sixteen candidates were

allotted to the following Civil Services, Class II in the Union Territories —

Delhi Andaman Nicobar Islands Civil Service Class II	5
Tripura Civil Service, Class II	7
Pondicherry Civil Service, Class II	4
Total	16

(b) and (c) Of the five candidates allotted the Delhi-Andaman Nicobar Islands Service, Class II, four have since been appointed and the remaining candidate has declined the offer of appointment.

Of the four candidates allotted to the Pondicherry Civil Service Class II, one has since been appointed and the remaining three candidates have declined the offers of appointment.

The Government of Tripura have intimated that of the seven candidates allotted to the Tripura Civil Service, Class II, one has since been appointed, one has declined the offer of appointment and two have been offered appointment. They have further intimated that the matter relating to the appointment of the remaining three candidates is under correspondence between them and the Union Public Service Commission and that appropriate steps will be taken by them after hearing from the Union Public Service Commission.

**Separate editions of newspapers since 1967**

6503 SHRI VFKARIA : Will he Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of newspapers all wed to bring out separate editions from different places after 1967, their names, place of publication and circulation of the new editions, and

(b) the newspaper allocated to them newspaper-wise and year-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND